

High Court of Sikkim

Record of proceedings

WP(PIL) No.07 of 2018

In Re : Public of Lower Lingdum, East Sikkim

Date : 14-03-2019

**CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Petitioner

Mr. Zangpo Sherpa, Advocate as Amicus Curiae.

For Respondent

State of Sikkim

Mr. Thinlay Dorjee Bhutia, Government Advocate.

Mr. S. K. Chettri, Assistant Government Advocate.

Mrs. Pollin Rai, Assistant Government Advocate.

RMDD

Ms. Sangita Pradhan, Advocate.

ORDER

Rai, J.

Vide report dated 18-02-2019 on behalf of the Secretary, Rural Management and Development Department, Government of Sikkim, it is submitted that additional funds required for the additional work has been sanctioned on 13-02-2019. That although on the last date it was stated that the work would be completed by the month of November, 2018, however, in view of the increase in the scope of work further six weeks' time is required.

In view of the submissions made, this Public Interest Litigation is being disposed of with the expectation that the works will be carried out as undertaken within the time frame sought by the Respondent.

Judge
14-03-2019

Judge
14-03-2019

Index : Yes/No

Internet : Yes/No